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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O. A. NO. 917/90

New Delhi this the 1st day of August, 1994.

CORAM :

THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

THE HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

Shri P. K. Saxena,
Assistant Director, HOD (NH&E),
Central Water Commission,
725, Sewa Bhawan, R.K.Puram,
New Delhi.

... Applicant

None for the Applicant

Versus

1. Secretary,
Ministry of Water Resources,
Shram Shakti Bhawan, New Delhi.

2. Chairman, Central Water
Commission, Sewa Bhawan,
R.K.Puram, New Delhi.

... Respondents

By Advocate Shri M. L. Verma

O R D E R (ORAL)

Shri S. R. Adige, Member (A) -

None appeared for the applicant although we waited till 2.45 p.m. Even on previous dates, the applicant has been irregular in attendance. Shri Verma is, however present on behalf of the respondents.

2. Owing to the absence of the applicant, this application is dismissed for default and non-prosecution.

Lakshmi Swaminathan
(Lakshmi Swaminathan)

Member (J)

S. R. Adige
(S. R. Adige)

Member (A)

/as/